Repealed by Act 36 of 1957.

THE CONTROL OF SHIPPING (AMENDMENT) ACT, 1950 No. VIII of 1950



An Act further to amend the Control of Shipping Act, 1947.

[27th February, 1950]

BE it enacted by Parliament as follows:-

- 1. Short title.—This Act may be called the Control of Shipping (Amend ment) Act, 1950.
- 2. Amendment of section 1, Act XXVI of 1947.—In sub-section (3) c section 1 of the Control of Shipping Act, 1947 (XXVI of 1947), for the figure "1950" the figures "1952" shall be substituted, and the proviso to that subsection shall be omitted.